


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	IA 92/17in TP 230/17	For Hearing	391/ 394	Aruba Networks India Pvt. Ltd.

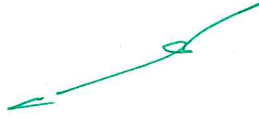
1) For Petitioners - Pallavi Smriti 9632140423 - 

2. Sinchana.M.R  
for  
Peema. Hathi

ROC/RD   
**ORDER**

I.A 92/17 is taken up today. Smt. M.R Sinchana, Standing Counsel for ROC & R.D reported no objections for allowing I.A 92/17. It has filed for amendment of the scheme. Since ROC & R.D reported no objection. The Application IA 92/17 is allowed vide separate order. For carrying out amendment in the original scheme and for filing amended copy list it on 20/09/2017.

  
Member (T)

  
Member (J)